

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA/4(MP) 2021 in TP 33(MP) 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Nainesh Sanghvi & Ors
V/s
Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd

Section: 36 r.w 42 & 60(5) IBC

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Jaimil D, advocate, appeared on behalf of the advocate, Mr. Arjun Sheth for the Respondent and submitted that the reply has been filed. However, the same has not yet been furnished to the Applicant.

Respondent is directed to furnish the copy of reply to the Applicant.

List the matter on 04.06.2021

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 1st day of April, 2021

**MANORAMA KUMARI
MEMBER JUDICIAL**